

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 26th September, 2014

No. HCM/S-85/2014-RG/ 15592 Hon'ble the Chief Justice, High Court of Manipur is pleased to constitute a committee namely, "**High Court Gender Sensitisation and Internal Complaints Committee (GSICC)**" under Section 4 of "Gender Sensitisation & Sexual Harassment of Women at the High Court of Manipur at Imphal (Prevention, Prohibition and Redressal) Regulation, 2014" as follows :

Sl. No.	Name	Designation
1.	Hon'ble Mr. Justice N. Kotiswar Singh, Judge, High Court of Manipur	Chairperson
2.	Shri R.K. Nokulsana Singh, Sr. Advocate	Member
3.	M.C. Tiken, Deputy Registrar (Admn./PM & P), President, High Court Employees Association, Manipur	Member
4.	Smt. H. Anita Devi, Librarian -cum- Research Officer (LRO), High Court of Manipur	Member
5.	Smt. R.K. Jibanlata Devi, Superintendent, Member, High Court Employees Association, Manipur	Member
6.	Smt. R.K. Sumitra Devi, Advocate	Member
7.	Km. Ksh. Harichhaya Devi, Advocate	Member
8.	Nonibala Narengbam, Convenor, Women in Governance Wing, Manipur	Member

(S. Serto)

REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Memo No. HCM/S-85/2014-RG/ 15593603 Imphal, the 26th September, 2014

Copy to :

1. The Joint Registrar (Judl & Bench)/(Admn./PM & P), High Court of Manipur.
2. The Deputy Registrar (Judl)/(Admn./PM & P), High Court of Manipur.
3. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
- For kind information of his Lordship.
4. The Assistant Registrar – I/II/III/Senior Grade Stenographer, High Court of Manipur.
5. The Librarian –cum- Research Officer, High Court of Manipur.
6. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
- For kind information of his Lordship.
7. The Superintendents/Stamp Reporter/Court Officers, High Court of Manipur.
8. Persons concerned.
9. The P.A. to Registrar, High Court of Manipur.
10. Notice Board.
11. Concerned File/Guard File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR